

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 33724/2018

(Arising out of impugned final judgment and order dated 13-07-2018 in SA No. 3594/1964 passed by the High Court Of Judicature At Allahabad)

JOKHAN(D) THR. LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL (D) THROUGH LR

Respondent(s)

(IA No. 8953/2021 - EXEMPTION FROM FILING O.T.

IA No. 171806/2018 - EXEMPTION FROM FILING O.T.)

Date : 06-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. S.P. Singh, Sr. Adv.
Mr. C. Kanan, Adv.
Mr. S.D. Tiwari, Adv.
Ms. Mrinal Gopal Elker, AOR

For Respondent(s) Mr. S. D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Shweta Sinha, Adv.
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the petitioner, list
on 26.02.2024.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)